

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 2

**IA 2697/2022 in C.P. (IB)/766/(MB)/2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **HDFC VENTURES TRUSTEE COMPANY LIMITED Vs. KAKADE RETAILING PRIVATE LIMITED**

*Appearance (via video-conference):*

For the Applicant – IA 2697 : Mr. Ashish Kamat, Advocate

For the Respondent – IA 2697 : Mr. Zal Andhyarujina, Sr. Advocate

Sections 7 of the IBC, 2016 & Rule 11, NCLT, 2016

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ORDER

**IA 2697/2022**

This is an Application filed by the Applicant, the Original Corporate Debtor, challenging the maintainability of the main Company Petition filed u/s 7 of the Insolvency and Bankruptcy Code, 2016. Counsel appearing on behalf of the Respondent, the original Financial Creditor, seeks time to place on record Affidavit in Reply. Time is allowed. Let the Affidavit in Reply be placed on record well before the adjourned date by duly serving a copy of the same to the other side well in advance. List this matter on Board on 19.10.2022, for further consideration and hearing.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Vedant Kedare

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)